

T/C

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 107 OF 2020

Between:

Anumula Revanth Reddy

... Applicant

- Vs -

Union of India & 9
Others

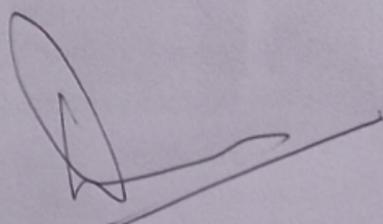
... Respondents

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Date: 23.04.2021.

Place: Hyderabad.


Counsel for the Respondent No. 5

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ORIGINAL APPLICATION NO: 107 OF 2020**

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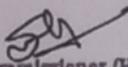
-Vs -

Union of India & 9
Others

... Respondents

REPLY FILED BY THE 5th RESPONDENT

1. I, Lokesh Kumar, IAS, S/o. Somaraju, aged about 42 years, Designation: Commissioner, Greater Hyderabad Municipal, do hereby solemnly and sincerely affirm and state as follows:
2. I am the 5th respondent herein and as such I am well acquainted with the facts of the case.
3. It is respectfully submitted that all the allegations, averments and statements contained in the Application pertaining to the Construction and Demolition of waste Management are denied. The Greater Hyderabad Municipal Corporation has setup permanent mechanism for the Construction & Demolition Waste Management as per the C&D Waste Management Rules - 2016 by establishment of recycling plants at Jeedimetla and Fatullaguda with 500 TPD capacity with wet processing to mitigate the air pollution.
4. It is submitted that paras 1 to 9(ii), 13.4, 13.6, 13.7, 13.8, 13.9, are the narration on facts and events on the Secretariat Demolition submitted by the applicant along with certain allegations, averments and statements, which are not concerned with this respondent and therefore, there is no reply on that.
5. It is submitted that with regard to statement made by the applicant in paragraph 9 (iii) that authorities are proposed to dump the construction muck at Jawahar nagar dump yard is false since all the Construction and Demolition waste from the Secretariat site was transported by the M/s Hyderabad C&D Waste Private Limited, the Concessionaire of the Greater Hyderabad Municipal Corporation to its recycling facility at Jeedimetla as per the C&D Waste Management Plan of the Roads and Building Department.

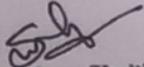

Additional Commissioner (Health & Sanitation)
Greater Hyderabad Municipal Corporation

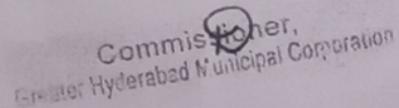

Commissioner,
Greater Hyderabad Municipal Corporation

6. It is submitted that with regard to statement made by the applicant in paragraph 10 that pollution spread to the Greater Hyderabad Municipal Corporation office and was closed is false as office was not closed in any working day during the demolition period due to pollution. The Joint Committee verified Ambient Air quality parameters PM₁₀, SO₂ and NO_x recorded in the State Ambient Air Quality Monitoring Station of the Telangana State Pollution Control Board located 100m away from the Secretariat site, for demolition period and observed within the NAAQ standards (Extract from the inspection report of the Joint committee dated 23.09.2020 enclosed - **Annexure I**). It is further submitted that the allegation that the rain water will wash away the C&D waste into Hussain Sagar Lake is false as all the C&D waste was transported to the Jeedimetla Recycling plant by the Respondent and the same was reported by the Joint Committee report (Extract from the inspection report of the Joint committee dated 23.09.2020 enclosed - **Annexure II**)

7. It is submitted that with regard to the paragraphs 11,12,13(1,2,3,5&10) it is to submit that allegations made by the applicant in respect of Construction and Demolition management are false as the generator/authority for demolition viz. the Roads and Building department have not violated the rule 4 c of Construction and Demolition waste Management Rules 2016 and obtained appropriate approval from the Local authority viz. the respondent which is Local body for the city of Hyderabad where secretariat is located. It is also submitted that the respondent (Local authority) has performed it's duties as per the rule 6 of the Construction and Demolition waste management rules 2016.

8. It is respectfully submitted that the Roads & Buildings Department, Govt. of Telangana, 3rd Respondent, has submitted the Construction & Demolition Waste Management plan of dismantling of the existing old structures in the premises of the existing Secretariat complex on 30.06.2020 as per the rule 4(3) of the C&D waste Management Rules, 2016 to the Respondent Commissioner, Greater Hyderabad Municipal Corporation (copy of the C&D Waste Management plan is enclosed - **Annexure III**). Further it is to submit that that the respondent Corporation has examined and approved the waste management plan submitted by Roads & Buildings Department on 04.07.2021 (copy of the approval proceedings - **Annexure IV**) and fulfilled all its obligations as per rule 6 of C&D Waste Management Rules, 2016. Therefore, the generator i.e. the respondent and the Local Authority i.e. the respondent 5 have complied the Construction and Demolition waste Management Rules, 2016.


Additional Commissioner (Health & Sanitation)
Greater Hyderabad Municipal Corporation


Commissioner,
Greater Hyderabad Municipal Corporation

9. It is respectfully submitted that the respondent corporation has collected the C&D waste from the demolition site through big trucks duly covered with tarpaulin not to emanate dust on daily basis and the date wise details of the collection & transportation of construction & demolition waste to the processing plant at Jeedimetla is attached in **Annexure-V** and the photos are attached in **Annexure VI**. All the Construction & Demolition waste so collected was weighed at weighing bridge at the gate and stock piled at the processing site. All the C&D waste so stock piled was treated and disposed in wet process to mitigate the emission of dust and converted into reusable material i.e. metal, sand and silt and also produced paver tiles, parking tiles(the details are attached in **Annexure VII**). It is further submitted that, the Construction & Demolition waste generated due to the demolition of the old structures (i.e Secretariat) was collected, transported, treated and disposed as per the C&D waste Management Rules, 2016 by the C&D recycling plant setup at Jeedimetla.

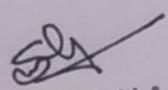
10. It is respectfully submitted that directions of NGT order in OA No.606/2018 were followed the by complying C&D waste Management Rules, 2016 as explained above. It is submitted that different fractions plastic, wood, steel, electrical items etc. were segregated from the demolition waste by the Roads and Building department and disposed by channeling to the recycling Industry through its demolition contractor and complied Solid waste Management rules.

11. It is respectfully submitted that the applicant has approached this Hon'ble Tribunal on the basis of vague allegations which are contrary to the actual facts. There are no merits in the above application. I reserve my right to file additional reply affidavit, if it is necessary.

For the reasons state above, I pray that this Hon'ble Tribunal may be pleased to dismiss the O.A and pass such other or further or orders as are deemed fit and proper of the circumstances of the Case.

Solemnly affirm and sincerely
Signed before me on this the
23rd day of April, 2021 at Hyderabad.


Deponent,
Greater Hyderabad Municipal Corporation


Additional Commissioner (Health & Sanitation)
Greater Hyderabad Municipal Corporation

VERIFICATION

I, Lokesh Kumar, IAS, S/o. Somaraju, aged about 42 years, Designation: Commissioner, Greater Hyderabad Municipal, verified on this the 23rd day of April, 2021 that the contents of the reply affidavit all stated above are true and correct as per the records available in the office.

Verified at Hyderabad on this the 23rd day of April, 2021.

Deponent
Commissioner,
Greater Hyderabad Municipal Corporation

Parameter	Average Conc. Value for 24 hrs. in $\mu\text{g}/\text{m}^3$			NAAQ Standard for 24 hrs. in $\mu\text{g}/\text{m}^3$
	Month	2019	2020	
Particulate Matter (PM ₁₀)	June	63	35	100
	July	63	29	
	August	64	55	
Sulphur Dioxide (SO ₂)	June	4.5	4.2	80
	July	2.6	4.4	
	August	4.0	5.0	
Oxides of Nitrogen (NO _x)	June	26.2	19.4	80
	July	24.4	19	
	August	19.8	20.5	



East side of the Secretariat site



West side of the Secretariat site



North side of the Secretariat site



Joint committee in south side of the Secretariat site

Photograph No. 1: The demolished site of the Secretariat building

3.2 Hussain Sagar Lake

- i. Hussain Sagar Lake is oldest man-made lake built as a source of drinking water & irrigation. The lake is located on the North-Eastern side of the Secretariat building.
- ii. The R & B dept. has obtained the clarification from the Minor Irrigation (Krishna Basin) dept. that the wetland rules, 2017 does not apply to Hussain sagar lake as per the definition mentioned in sub rule (1) clause g of rule 2 of the Wetlands (Conservation and

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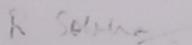
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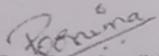
Report of the Joint Committee in case of O. A. No. 107 of 2020

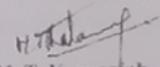
- ii. During the inspection the Joint Committee observed that the total demolition was completed. However, the documents provided by the R&B dept. and the SAMP data by TSPCB indicates that sufficient precautions were taken while demolishing and disposing the C&D waste.
- iii. Hussain Sagar Lake is situated about 80 m away from the Secretariat building complex and in between a four lane road (Necklace road) is situated and there is no possibility of C&D waste runoff to the lake which causes pollution.
- iv. M/s Hyderabad C & D Waste Private Limited, Jeedimetla has received about 1,14,447 MT of C&D waste generated from the demolition of Secretariat buildings and the facility is processing the waste. Till date around 33,590 Tons of waste is being processed and by January 2021 entire waste will be processed.
- v. TSPCB shall monthly inspect M/s Hyderabad C & D Waste Private Limited, Jeedimetla and verify the quantity of waste processed. The facility will submit monthly progress report to TSPCB.
- vi. The waste generated during the demolition of the existing Secretariat building has been sent to the C&D facility. However, if any C&D waste is further generated during the construction of new Secretariat building, the R&B dept. shall dispose the C & D waste as per the Construction and Demolition Waste Management Rules, 2016 and the CPCB Guidelines on Environmental Management of Construction & Demolition Waste, 2017.

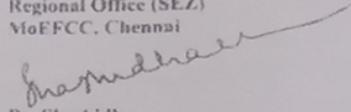
Report dated September 23, 2020


Smt. R. Sobha, IFS
P.C.C.F. & HOFF (FAC)
Telangana State Wetland Authority
Hyderabad


Sh. C. Y. Nagesh
Joint Chief Environmental Engineer
Telangana State Pollution Control Board
Hyderabad


Smt. Poorvima B M
Scientist D
Central Pollution Control Board
Regional Directorate - Chennai


Dr. M. T. Karupiah
Scientist 'E'
Regional Office (SEZ)
MoEFCC, Chennai


Dr. Shashidhar
Professor
Indian Institute of Technology
Hyderabad

**GOVERNMENT OF TELANGANA
ROADS & BUILDINGS DEPARTMENT**

From:
Sri I. Ganapati Reddy,
B.Tech,
Engineer-In-Chief, R&B
NH, CRF & Bldgs.
Errummanzil, Telangana State
Hyderabad- 500 082

To:
The Commissioner,
GHMC
Hyderabad

Lr.No: E.in.c.(B)/DEE1/AEE1/TS Secretariat/2019-20 Dt: 30.06.2020

Sir,

Sub: R&B Department – Buildings – Construction of New Secretariat for
Telangana State in the premises of existing Secretariat – permission for
dismantling of buildings- regarding.

It is to inform that Government of Telangana proposed to take up the
construction of New Secretariat complex in the premises of the existing Secretariat.
In this regard it is proposed to take up dismantling of the existing buildings to make
ground to take up the new structure.

I. Details of demolition of proposed buildings:

1. Number of building structures proposed to be demolished. --- 11Nos
2. Total area of the building structures proposed to be demolished.- 9.87 lakh Sq.ft
3. Estimation of quantity of C&D waste to be generated. – 45000 CUM
4. Type of C&D waste proposed to be generated: concrete, soil, steel, wood, plastics, bricks and mortar.

II. Environment Management Plan:

1. C&D collection, segregation and storage details. – the dismantled material will be segregated separately for steel, wood, electrical material, plumbing material concrete pebbles etc., and stored in a secured place with covers.
2. Mitigation measures to control dust emissions.
 - i. Water sprinkling systems will be provided at loading and un-loading activities of C&D waste.
 - ii. Storage of waste will be done at designated secured place with covers.
 - iii. Covers will be provided to vehicles carrying C&D waste.

*At Sanitization
please put up*

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- iv. Regular water sprinkling on haul roads will be taken up for dust suppression due to vehicular movements.
 - v. Enclosures will be provided at the demolition site to control dust dispersion to the surrounding areas.
3. Noise abatement measures.
- i. Regular checking and maintenance of vehicles carrying C&D waste will be taken up.
 - ii. The vehicles will be operated with minimum use of horns.
 - iii. Regular maintenance of heavy machinery used in demolition of C&D operations will be done.

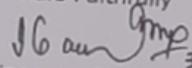
The Detailed Construction and Demolition Waste management Plan is herewith appended for approval.

III. Collection & Disposal of Demolition waste:

It is proposed to segregate the demolition waste into four streams such as concrete, soil, steel, wood & plastics, bricks and mortar as per the C&D Waste Management Rules, 2016. The waste is proposed to be stored in a designated secured place with covers and will be handed over to the authorized C&D Waste Processing Facility.

Hence it is requested to permit the R&B department to proceed with the dismantling of the structures in the existing secretariat premises. We assure that the dismantled waste will be disposed strictly adhering to PCB norms under their supervision.

Yours Faithfully


30-6-2020
Engineer-in-Chief (R&B)
NH & Bldgs

Copy to:

The Member Secretary, PCB for kind information .

9
GHC COPY
04/07/2020

**Construction and Demolition
Waste Management Plan**
for
Existing Telangana State Secretariat Building(s)
(as per Construction and Demolition Waste Management Rules 2016)



by
Roads and Buildings Department
GOVERNMENT OF TELANGANA

1. INTRODUCTION

The Ministry of Environment, Forest and Climate Change formulated the 'Construction and Demolition Waste Management Rules – 2016' and notified them on March 29, 2016. This became necessary in view of the large volume of construction and demolition waste being generated annually in India. After tackling the issues related to water, air, noise and land pollution, management of construction and demolition waste was the next logical step for abating the pollution being caused due to indiscriminate dismantling, storing, transportation and disposal of such waste.

The 'C&D Waste Management Rules – 2016' apply to all individuals, institutions and organizations which generate waste such as building materials, debris, rubble etc., from demolition of building for the purpose of repair, remodelling, reconstruction etc.

i. Waste Generators

Every individual, institution, organisation whether private or public is deemed to be a waste generator when they undertake demolition of existing structures for the purpose of repair, remodelling or reconstruction. In the present case, the R & B Department of Telangana State is the waste generator for the project of construction of a new Secretariat Building after demolition of the existing buildings. By virtue of being a waste generator, the R & B Department shall comply with all the duties assigned to waste generators as per the 'C&D Waste Management Rules – 2016'.

ii. Local Authorities

As per the duties and responsibilities of State Government and Local Authorities enunciated in the 'C&D Waste Management Rules – 2016', the State Government and the Local Authorities have been mandated to formulate suitable policies and create appropriate infrastructure for collection, transportation, processing and disposal of the C&D waste from time to time. Recycling of the demolition waste is also recommended to the extent of 10-20% in municipal and Government Contracts. In accordance to these rules, the UDD of Government of Telangana and GHMC have established such a facility at Jeedimetla in Hyderabad. This facility is presently operational and is capable of processing 500 tons of demolition waste per day.

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A. S.
Superintending Engineer
Solid Waste Management Unit
Greater Hyderabad Municipal Corporation

2. THE C&D WASTE MANAGEMENT PLAN

The following C & D Waste Management Plan has been prepared by R & B Department of Telangana and pertains to the proposed demolition waste management system of the old secretariat building in Hyderabad. The plan is submitted to the Local Authority (GHMC) for its approval as per the guidelines contained in 'C&D Waste Management Rules – 2016'.

The Secretariat complex of Government of Telangana is located in the heart of the city of Hyderabad on the southern side of Hussain Sagar Lake. The complex is spread over an area of 25 Acres and houses 11 administrative Blocks. The blocks have different built up areas and have been constructed at various points of time. It is worthwhile to mention here that the first Block (Block G) was constructed by the Nizam (erstwhile ruler of Hyderabad State) over 132 years ago. It is to be noted that none of 11 blocks comply with present day fire safety regulations and are not equipped with adequate firefighting measures. Keeping in view the various parameters which include dilapidated state, poor safety measures, isolated and non-synergized location of the blocks etc., the Government of Telangana has decided to demolish existing buildings and construct a new building for the State Secretariat in the same premises. In this regard, the R&B Department has prepared a **Construction and Demolition Waste Management Plan** in accordance to the Construction and Demolition Waste Management Rules 2016. The said management plan is presented herewith.



Handwritten signature and initials
A. S. S.
2

3. DEMOLITION DETAILS

i. Site Details:

- Total Area : 25.50 Acres (10.3 Ha.)
- No. of Blocks : 11
- Total Ground Coverage : 5.47 Acres (21.45 % of Total area)
- Total Built-up area : 9.87 Lakh Square feet
- Reasons for demolition : Dilapidated condition and non-compliance of safety standards

ii. Details of demolition of buildings:

Sl. No.	Block	Ground Coverage (in sq. ft.)	No. of Floors	Built up area (sq. ft.)	Estimated quantity of C&D Waste (Approx. in tons)	Type of C&D waste to be generated	Proposed Scheduled for demolition	Duration of disposal
1	A	9297	G+4	46485	4500	Concrete, Soil, Steel, Wood, Plastics, Bricks and Mortar	6 th to 12 th July, 2020	13 th July, 2020 to 12 th August, 2020
2	B	6123	G+5	36738	3600			
3	C	9297	G+5	55782	5500			
4	D	61602	G+3	246408	24000			
5	G	25093	G+1	50186	5500			
6	H-North	19960	G+3	79840	7900			
7	H-South	19960	G+2	59880	5900			
8	J	18349	G+7	146792	14526			
10	K	18382	G+2	55146	5400			
11	L	23658	G+7	189264	18720			
	Others			20926	4124			
	Religious places							
	Total			9,87,447	99,670		6th to 12th	30 Days

iii. Estimated C&D Waste Generated at site

Sl. No.	C & D Waste Material (type)	In Tonnes (Approx.)
1.	Clay and stones	5000
2.	Concrete	72620
3.	Masonry	20000
4.	Electrical	100
5.	Wood	100
6.	Furniture	500
7.	Other Waste	1350
	TOTAL Arising	99670

[Signature]
Superintending Engineer
Solid Waste Management
Greater Noida
3

3. DEMOLITION DETAILS

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6	H-North	19960	G+3	79840	7900			
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5.	Wood	100
6.	Furniture	500
7.	Other Waste	1350
	TOTAL Arising	99670

A. S. S.
Superintending Engineer
Solid Waste Management
Greater Noida

iv. Sequence of demolition activity

Sl. No.	Demolition Activity Sequence	Status/ Remarks
1.	Disconnection of services	Completed
2.	Inventory and removal of Hazardous waste	NA
3.	Removal of abandoned Furniture/ Equipment	Removed
4.	Removal of Fixtures	Being done and will be completed by 3 rd July
5.	Removal of timber	Being done (interiors) and doors and windows during demolition
6.	Demolition of structure shell	Propose to commence on 6 th July, 2020
7.	Source segregation of material	Simultaneously will be done
8.	Transport of material from site to Treatment facilities	Requesting GHMC to arrange vehicles from 6 th July (till 5 th August)
9.	Separation of Recycle / Reusable items	Proposed to be done at site as well processing unit
10.	Site preparation / Restoration	From 10 th August, 2020

4. C&D Collection, Segregation and Storage:

The dismantled material will be segregated separately for steel, wood, electrical material, plumbing material, concrete pebbles etc. and stored in a secure place with covers.

i. Mitigation measures to control dust emissions:

- Water sprinkling systems will be provided during loading and un-loading activity of C&D Waste;
- Storage of waste will be done at designated secured place with covers;
- Covers will be provided to vehicles carrying C&D waste;
- Regular water sprinkling on haul roads will be taken up for dust suppression due to vehicular movements;
- Enclosures will be provided at the demolition site to control dust dispersion to the surrounding areas.

ii. Noise abatement measures.

- Regular checking and maintenance of vehicles carrying C&D waste will be taken up;
- The vehicles will be operated with minimum use of horns ;
- Regular maintenance of heavy machinery used in demolition operations will be done

iii. Collection and disposal of demolition waste:

- It is proposed to segregate the demolition waste into four streams such as concrete, soil, steel, wood & plastics, bricks and mortar as per the C&D Waste Management Rules 2016.
- The waste is proposed to be stored in a designated secured place with covers and will be handed over to the authorised C&D Waste Processing facility of GHMC (transported through covered vehicles).

iv. Machinery used for demolition, segregation and transportation :

State of Art technology is used for demolition with following machines

- HIGH REACH DEMOLITION EXCAVATOR WITH CONCRETE CRUSHERS OF VARIOUS HEIGHTS
 - 26M Height - 1 No
 - 22M Height - 3 No's
 - 16M Height - 1 No
- 20Ton Excavators with breakers - 8 Nos

The machinery used for Segregation are ;

- 20Ton Excavators with breakers - 4 Nos.
- 20Ton Excavators with bucket- 4 Nos.
- Dumpers - 3 No's

The vehicles used for transportation of demolition material

25T Capacity Tippers – 25 No.

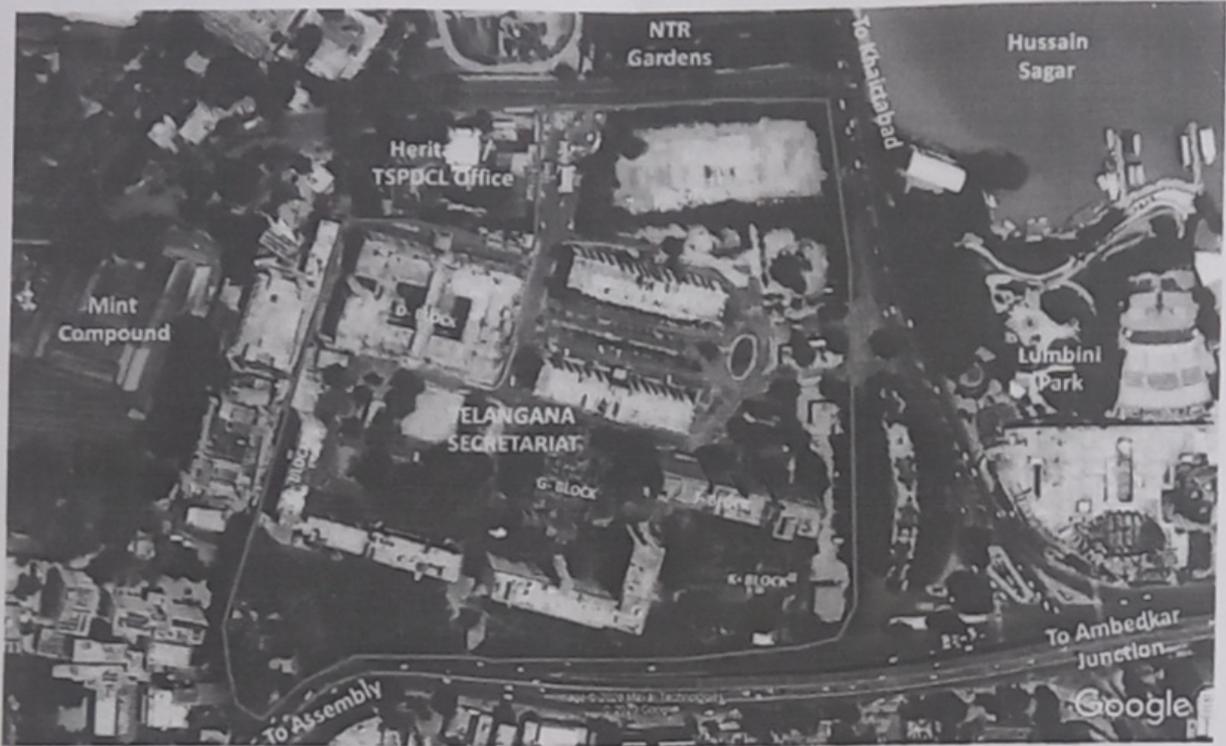
J.C. Kumar 30.6.2020

Engineer-in-Chief
Roads and Buildings Department
Government of Telangana

[Signature]

[Signature]

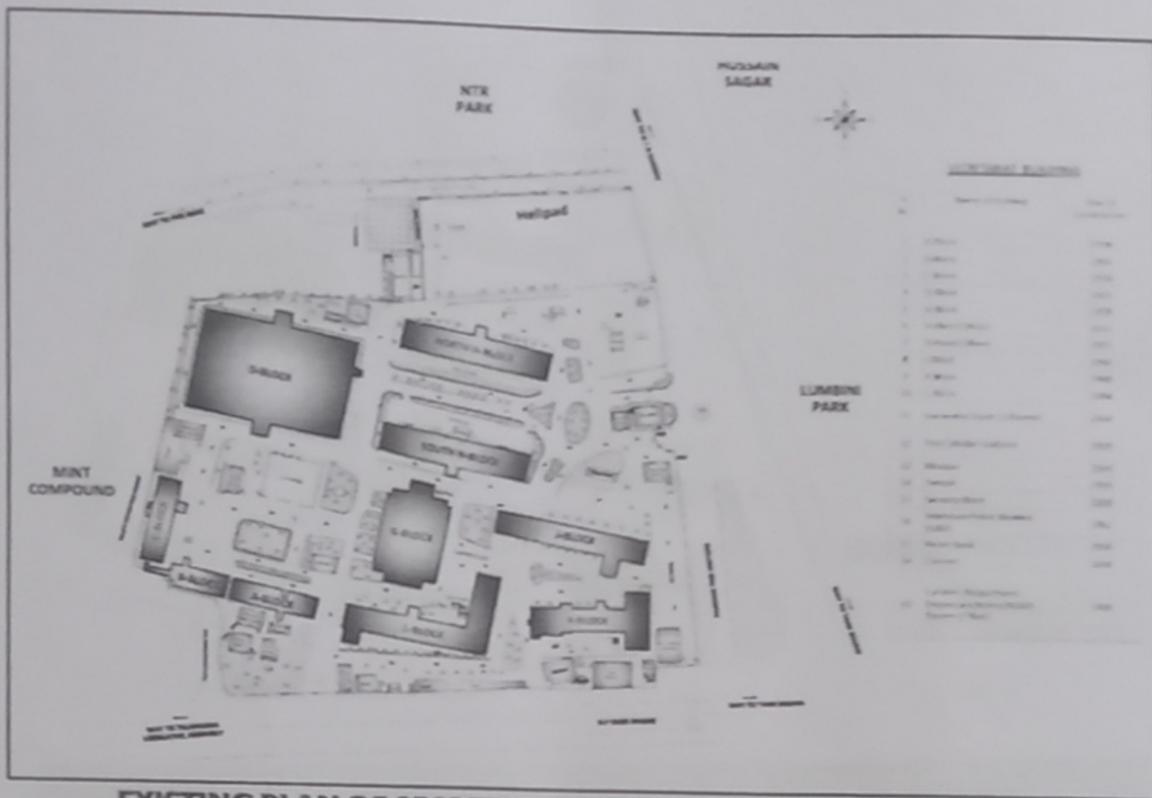
Superintending Engineer
Solid Waste Management
Greater Hyderabad Municipal Corporation



GOOGLE / SATELLITE MAP OF THE PREMISES OF TELANGANA SECRETARIAT

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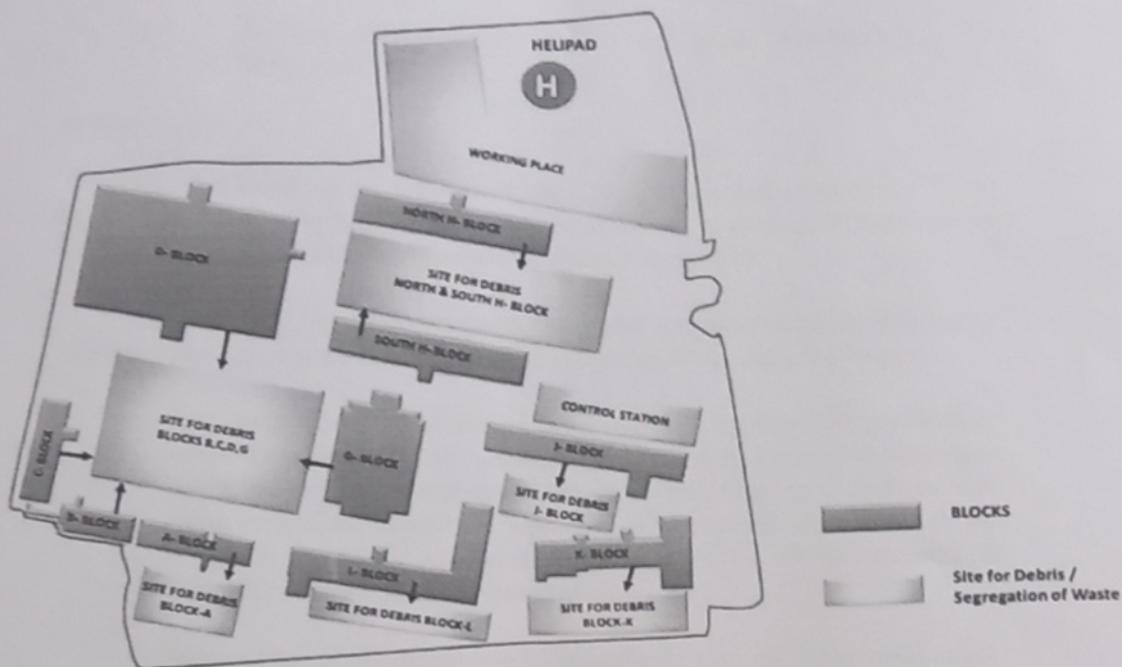
[Handwritten signature]
Superintending Engineer
Solid Waste Management
Greater Hyderabad Municipal Corporation



EXISTING PLAN OF SECRETARIAT, GOVERNMENT OF TELANGANA

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Handwritten signature: *A. S.*
Superintending Engineer,
Solid Waste Management
Group 1



PROPOSED PLAN OF DEMOLITION AND SEGREGATION

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Superintending Engineer
Solid Waste Management
Greater Hyderabad Municipal Corporation

PROCEEDINGS OF THE COMMISSIONER
GREATER HYDERABAD MUNICIPAL CORPORATION

Present : Sri Lokesh Kumar D S, IAS

Proc.No.SWM/0459/C&DWMP/EE(C&D)/GHMC/2020 Dated :04.07.2020

Sub : GHMC- C&D – R&B Department – Buildings – Construction of new Secretariat for Telangana State in the premises of existing Secretariat – Permission for dismantling of buildings – Reg.

Ref : Lr. No E.in.c.(B)/DEF1/AEE1/TS Secretariat/ 2019-20 Dt: 30.06.2020

ORDER :

With reference to the letter cited, the Construction and Demolition Waste Management plan submitted by you has been examined in detail with reference to Construction and Demolition Waste Management Rules, 2016.

The necessary permission is hereby accorded for undertaking demolition of existing buildings as per the plan submitted subject to following conditions

1. Shall keep the construction and demolition waste within the premises or handover it to the GHMC authorized processing facilities of construction and demolition waste and ensure that there is no littering or deposition of construction and demolition waste so as to prevent obstruction to the traffic or the public or drains as per para (4 iii) of Construction & Demolition Waste Management Plan.
2. Shall carry out the demolition in compliance with the other rules as per Rule (4) of Construction and Demolition Waste Management Rules, 2016 i.e. duties of the waste generators (Extract Page is enclosed).
3. Shall take mitigation measures to control dust emission while dismantling as per para (4 i) of Construction & Demolition Waste management Plan.
4. Shall take necessary noise abatement measures as mentioned in the C&D waste management plan as per para (4 ii) of Construction & Demolition Waste management Plan.
5. User charges shall be paid under claimed waste at Rs. 366.77/- per MT in case of transportation to the Concessionaire of GHMC i.e., Hyderabad C&D Waste Pvt Ltd or at the rate of Rs. 91.69/- per MT in case of transportation on your own with covered vehicles based on the actual quantities generated.

6. Shall take all safety measures to the workers/ citizens during demolition and transportation.
7. Shall Inform GHMC the progress of demolition work until its completion.

You are hereby instructed to adhere to the submitted C&D Waste Management Plan strictly and also to comply the above conditions.

9/4/20
COMMISSIONER
GHMC

To:
Engineer-In-Chief, R&B NH, CRF & Bldgs,
Errummanzil, Telangana State,
Hyderabad - 500082.

Annexure -V

Date wise Details of Collection & Transportation of C&D waste to the processing plant

S No.	Date	Quantity of C&D Waste collected & Transported in MT
1	20-07-2020	84.07
2	21-07-2020	1,388.05
3	22-07-2020	4,002.94
4	23-07-2020	5,490.24
5	24-07-2020	9,026.03
6	25-07-2020	8,260.11
7	26-07-2020	11,446.25
8	27-07-2020	8,009.96
9	28-07-2020	4,678.87
10	29-07-2020	3,809.45
11	30-07-2020	4,134.59
12	31-07-2020	3,500.46
13	01-08-2020	3,758.45
14	02-08-2020	3,096.79
15	03-08-2020	3,864.78
16	04-08-2020	1,856.94
17	05-08-2020	1,008.19
18	06-08-2020	1,206.13
19	07-08-2020	0.00
20	08-08-2020	0.00
21	09-08-2020	139.33
22	10-08-2020	1,292.19
23	11-08-2020	1,148.39
24	12-08-2020	1,723.64
25	13-08-2020	276.74
26	14-08-2020	2,127.51
27	15-08-2020	2,098.25
28	16-08-2020	1,287.38
29	17-08-2020	2,056.91
30	18-08-2020	1,471.17
31	19-08-2020	1,843.24
32	20-08-2020	1,474.17
33	21-08-2020	2,674.41
34	22-08-2020	3,206.18
35	23-08-2020	2,227.27
36	24-08-2020	1,844.84
37	25-08-2020	1,752.82
38	26-08-2020	2,192.29
39	27-08-2020	2,717.07
40	28-08-2020	1,847.40
41	29-08-2020	449.94
	Total Quantity	<u>1,14,473.44</u>

Annexure - VI

PHOTOGRAPHS

Transportation of C&D Waste through Covered vehicles



Secretariat Complex after Debris removal



Annexure - VII

Details of Treatment & Disposal of C&D waste at the Jeedimetla Recycling Plant

S No.	Month/Item	Quantity of C&D Waste Treated & disposed in MT
1	Recyclable like Steel, Wood and other Items	4,578.00
2	Jul-20	710.00
3	Aug-20	15,539.00
4	Sep-20	11,542.75
5	Oct-20	11,382.75
6	Nov-20	9,962.00
7	Dec-20	10,914.60
8	Jan-21	6,219.27
9	Feb-21	15,856.56
10	Mar-21	27,768.07
	Total	<u>1,14,473.00</u>